## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:767 ANSWERED ON:27.11.2012 NAXAL VIOLENCE

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of naxal activities reported along with the attacks on schools, number of civilians and security personnel kidnapped, injured and killed and the naxalites arrested and killed during each of the last three years and the current year, State-wise;
- (b) whether the Union Government maintains the records of compensation paid to civilians and security personnel killed in the naxal violence;
- (c) if so, the details thereof, State-wise along with the compensation policy laid down by the Government;
- (d) the details of districts affected by the naxal violence, State-wise;
- (e) the details of high level meetings held including with the Chief Ministers and Directors General of Police of the concerned State during the said period; and
- (f) the comprehensive measures taken by the Government to deal with the naxal problem?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): The state-wise details of attacks on Schools, the number of civilians kidnapped & killed, the number of security forces personnel kidnapped & killed and the number of naxals killed & arrested, during each of the last three years and the current year (up to November 20) are given in Annexure-1.
- (b) & (c): The Union Government does not maintain individual-wise record of compensation paid to different categories of people. Such records are maintained by the State Governments / Organizations concerned. The Security Related Expenditure (SRE) Scheme of Government of India provides ex-gratia payment of Rs.1 lakh to the family of civilians killed and Rs. 3 lakh to the family of security personnel killed due to naxal attacks. Under the Central Scheme for Assistance to Civilians Victims/Family of Victims of Terrorist, Communal and Naxal Violence, an amount of Rs.3 lakh is given to dependants of deceased civilians or for permanent incapacitation. An ex-gratia compensation of Rs.15 lakh is paid to the next of kin of personnel of Central Armed Police Forces killed in action. Besides this, the State Governments have their own policy for payment of ex-gratia to the families of civilians and security personnel killed in naxal attacks.
- (d) The state-wise details of districts which witnessed incidents of naxal violence in the current year (up to November 20) are given at Annexure-2.
- (e) In order to review the security situation and development interventions in the LWE affected states, following meetings were held in the current year:
- (i) Under the Chairmanship of Union Home Minister with the Chief Secretaries and the Directors General of Police of LWE affected States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal on 22 February, 2012.
- (ii) Under the Chairmanship of Union Home Minister with the Chief Ministers of LWE affected states of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Odisha, Maharashtra and West Bengal on 16 April, 2012.
- (iii) Under the Chairmanship of Union Home Secretary with the Chief Secretaries and the Directors General of Police of LWE affected states of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Odisha, Maharashtra, Madhya Pradesh, Uttar Pradesh and West Bengal on 18 October, 2012.
- (f) 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned. The Central Government has a holistic approach towards combating Left Wing Extremism (LWE) wherein it supplements the efforts of the State Governments over a wide range of security and developmental schemes, improving

governance and capacity building by the States in various areas. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired result against Left Wing Extremism (LWE).	Ē